(b) Reputed firms have been invited to tender for the D. D. T. plant by the 1st October, 1955. The United Nations Technical Assistance Administration have been requested to make available the services of a Design-cum-Consulting Engineer for a period of one year.

PRODUCTION AND CONSUMPTION OF ESSENTIAL OILS AND AROMATIC CHEMICALS

164. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state what is the annual production and consumption of essential oils and aromatic chemicals in the country?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISH-NAMACHARI): A statement is attached.

STATEMENT

Production of Essential Oils and Aromatic Chemicals.

Production in 1954 (Lbs.)

Essential oils like sandal wood oil, orange oil, lemon grass oil, eucalyptus oil, etc. . . 2,275,303

Aromatic chemicals . . . 13,960

(N. B.—The figure in respect of essential oils does not include production of small units which are not organised)

Annual Consumption

(Lbs.) Orange oil 10,000 Thymol 20,000 (N. B.—Authentic figures of consumption in respect of other essential oils and aromatic chemic is are not available).				•		
Thymol 20,000 (N. B.—Authentic figures of consumption in respect of other essential oils and						(Lbs.)
(N. B.—Authentic figures of consumption in respect of other essential oils and	Orange oil			•		10,000
in respect of other essential oils and	Thymol					20,000
,	in respect	of o	other	cssent	tial (oils and

Signing of Agreements with Foreign Countries in Hindi

165. Shri M. VALIULLA: Will the Prime Minister be pleased to state whether it is a fact that Government have decided that all agreements between India and foreign countries should in future be signed in Hindi?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): Government took a decision sometime ago that, as far as possible,

one of the official versions of a treaty should be in Hindi. This practice has been followed in several cases already. Sometimes it has not been possible to follow it, more especially in foreign countries, because of certain practical difficulties. But these difficulties are likely to be less in future. Normally, a treaty has three separate official versions—one in Hindi, a second in the language of the other country, and a third in the English language. All are considered equally valid.

REFUGEE RELIEF CAMPS IN EASTERN PART OF INDIA

166. SHRI M. VALIULLA: Will the Minister for Rehabilitation be pleased to refer to para. 2 at page 4 of his Ministry's Annual Report for 1954-55 and state:

- (a) how many refugee relief campsare there in the Eastern part of India at present;
- (b) the number of refugees who are being accommodated in those camps; and
- (c) how much expenditure has been incurred by Government in each month of this year on those camps?

THE MINISTER FOR REHABILITA-TION (SHRI MEHR CHAND KHANNA): (a) 140.

(b) 2,08,124.

(c)				(Figures		lakhs) ls.	
	1955					27.60	
February	1955		· .	•	•	28 · 82	
March	1955			•		57.51	
April	1955			•		20,10	
May	1955	•	•	•	•	35.98	
TOTAL						169.71	

MANUFACTURE AND IMPORT OF RUBBER BELTING

- 167. Shri M. VALIULLA: Will the Minister for Commerce and Industry be pleased to state:
- (a) how many Indian owned factories are manufacturing rubber belting at present and how much they produce annually;